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Title: Need to release Rs. 150 crores of pending service tax to Pune Cantonment Board, Maharashtra.

SHRI SURESH KALMADI (PUNE): About 196 year old Pune Cantonment Board (PCB) is now a days in acute financial crisis. To pay the salaries of the staff and to keep the development work on track, the PCB has to use its Rs. 40 crore fixed deposit to avoid financial crisis. The Pune Municipal Corporation (PMC) used to give about Rs. 1.25 crores per month to PCB as an octroi share. But due to introduction of Local Body Tax (LBT), the PMC has not given any Property Tax, Property Rent, Service Tax, Entry Fee to PCB. The PCB demanded Rs. 75 crores against octroi collection from Pune Municipal Corporation. But no response was received. Hence the PCB has requested the Central Govt. for a permission to collect the local body tax on their own.

As the Pune Cantonment Board is in worst financial crisis, I urge upon the Central Government to release about Rs. 150 crores to Pune Cantonment Board against the service tax pending with the Centre to bail out PCB from the financial crisis.